

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
RAJYA SABHA
UNSTARRED QUESTION NO. 921
ANSWERED ON 06.02.2026

RAILWAY OVERBRIDGES AND UNDERPASSES IN KERALA

921 DR. V. SIVADASAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) the total number of railway overbridges and underpasses (ROBs/ROUs) sanctioned in Kerala till date, along with the total estimated cost of these projects;
- (b) the details of the funds and resources contributed by the Indian Railways and Government of Kerala in respect of each of these projects, project-wise;
- (c) the number and names of projects where Indian Railways has borne 100 per cent of the cost owing to non-availability of Kerala's share and the justification for such decisions; and
- (d) the present status of implementation and timelines for completion of all such sanctioned ROB/ROU projects in Kerala, project-wise?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): As on 01.01.2026, 139 Road Over Bridges/Road Under Bridges (ROBs/RUBs) across railways tracks have been sanctioned at a cost of ₹ 4,932 crore in the State of Kerala which are at various stages of planning and execution. The details of funding sources for these works are as below:

S. No.	Funding Sources	Nos. of ROB/RUB Works	Total cost (₹ in crore)	Remarks
1.	On cost sharing	107	4056	
2.	On Railway cost	32	876	22 Nos. works initially sanctioned on cost sharing were changed after Govt. of Kerala expressed its inability to share their cost.

A total of 106 Nos. ROBs/RUBs are delayed on account of the State Govt. The details are as under:

S.No.	Reason	ROBs/RUBs (in No.)
1.	Delay in Land Acquisition by State Govt.	38
2.	Finalization of Alignment by State Govt.	63
3.	Law & order/ Public Protest/Court cases etc.	2
4.	Agency yet to be fixed	3

Completion & commissioning of ROB/RUB works depends on various factors like cooperation of State Governments in giving consent for closure of LC, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project / work sites, duration of working season in a year for the particular project / area due to climatic conditions etc. All these factors affect the completion time of the projects / works.

Railways have taken following measures to expedite the progress of ROB/RUB works:

- (i) Joint survey with concerned State Govt./Road Owning Authority is done before finalizing the General Arrangement Drawing (GAD) to ensure smooth execution.
- (ii) Periodic meetings of Railway & State Government officials are done to resolve various issues related to ROB/RUB works.
- (iii) Standardization of superstructure drawings for various combinations of span, skewness and width of road on Railway portion has been done to avoid delays during the design approval. This has been issued in the form of compendium, which can be directly adopted for Road Over Bridge across Railway lines for expeditious planning.
- (iv) ROB/RUB works are planned to be executed on a single entity basis by Railway wherever possible. In case any Road Owning authority/State Govt. wants, then Railway may permit them to execute the work on a single entity basis.

Nos. of ROBs/ RUBs constructed on Indian Railways during the period 2004-14 vis a vis 2014-25 (Dec'25) is as under:

Period	ROBs/ RUBs constructed
2004-14	4,148 Nos.
2014-25 (Dec'25)	13,882 Nos. (including 121 Nos. in the State of Kerala)
